GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2120 ANSWERED ON TUESDAY, AUGUST 08, 2023

CSR FUND OF NEYVELI LIGNITE CORPORATION

QUESTION

2120. SHRI C. Ve. SHANMUGAM:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the total fund allocated for Corporate Social Responsibility (CSR) by the top ten Central Public Sector Enterprises in the country during the last three years, year-wise and company-wise;
- (b) the ranking of Neyveli Lignite Corporation (NLC), among the other CPSEs, vis-à-vis, the fund allocated by NLC towards CSR;
- (c) the details of the amount of money allocated/spent out of the total CSR fund of the NLC in Tamil Nadu, especially in the Cuddalore district, which is entirely mines-affected, during the last three years, year-wise and district-wise;
- (d) whether NLC has a full-fledged CSR policy with social impacts; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

- (a): There is no provision of allocation of Corporate Social Responsibility (CSR) fund under the Companies Act, 2013. All data related to CSR filed by companies in the MCA21 registry, Development Sector-wise, State-wise and Company-wise is available in public domain at www.csr.gov.in. On the basis of the filings made by the companies in the MCA21 registry, the details of CSR spent by top 10 (CSR expenditure wise) Central Public Sector Undertakings (CPSUs) during last three Financial Years (FY) i.e., 2019-20 to 2021-22 is at Annexure-I.
- (b) & (c): There is no such provision. Further, the CSR spent by Neyveli Lignite Corporation (NLC) in the State of Tamil Nadu (including Cuddalore district) for the FY 2019-20 to 2021-22 is at Annexure-II.
- (d) & (e): The broad framework of CSR has been provided under Section 135 of the Companies Act, 2013, Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The Board of the Company constitutes the CSR Committee and taking into account of the recommendations made by the CSR Committee, approves the CSR Policy for the company. The Board of the company decides the mode of activity/project to be undertaken either by itself or through Implementing Agencies and monitors. The companies are required to disclose the composition of CSR Committee in its Board's report. Further, companies are required to disclose the contents of its CSR Policy in its report and place it on the company's website, if any. The CSR policy of NLC is available at https://www.nlcindia.in/new_website/csr_new/csr_policy_2021.pdf.

Annexure-I <u>ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION</u> <u>NO. 2120 FOR 08.08.2023</u>

	Summary of CSR Expenditure by top 10 Central PSUs in FY 2019-20 (Amount in Crore)				
S. No	Company Name	FY 2019-20			
1	OIL AND NATURAL GAS CORPORATION LIMITED	582.07			
2	INDIAN OIL CORPORATION LIMITED	518.49			
3	POWER GRID CORPORATION OF INDIA LIMITED	346.21			
4	BHARAT PETROLEUM CORPORATION LIMITED	345.55			
5	NTPC LIMITED	304.92			
6	RURAL ELECTRIFICATION CORPORATION LIMITED	253.64			
7	NMDC LIMITED	199.99			
8	HINDUSTAN PETROLEUM CORPORATION LIMITED	182.24			
9	COAL INDIA LTD GOVT OF INDIA UNDERTAKING	172.31			
10	MAHANADI COALFIELDS LIMITED	165.50			
	Grand Total (in cr.)				

	Summary of CSR Expenditure by top 10 Central PSUs in FY 2020-21 (Amount in Crore)				
S. No	Company Name	FY 2020-21			
1	OIL AND NATURAL GAS CORPORATION LIMITED	531.45			
2	INDIAN OIL CORPORATION LIMITED	445.09			
3	NTPC LIMITED	418.87			
4	POWER GRID CORPORATION OF INDIA LIMITED	240.48			
5	POWER FINANCE CORPORATION LIMITED	187.84			
6	MAHANADI COALFIELDS LIMITED	168.44			
7	NMDC LIMITED	158.62			
8	GAIL (INDIA) LIMITED	146.95			
9	RURAL ELECTRIFICATION CORPORATION LIMITED	143.24			
10	HINDUSTAN PETROLEUM CORPORATION LIMITED	141.69			
	Grand Total (in cr.)				

	Summary of CSR Expenditure by top 10 Central PSUs in FY 2021-22 (Amount in Crore)				
S. No	Company Name	FY 2021-22			
1	OIL AND NATURAL GAS CORPORATION LIMITED	436.19			
2	NTPC LIMITED	356.71			
3	NMDC LIMITED	287.33			
4	INDIAN OIL CORPORATION LIMITED	284.03			
5	POWER GRID CORPORATION OF INDIA LIMITED	260.75			
6	GAIL (INDIA) LIMITED	196.45			
7	MAHANADI COALFIELDS LIMITED	181.62			
8	OIL INDIA LIMITED	163.74			
9	RURAL ELECTRIFICATION CORPORATION LIMITED	162.15			
10	BHARAT PETROLEUM CORPORATION LIMITED	123.99			
	Grand Total (in cr.)				

(Data up to 31.03.2023) [Source: National CSR Data Portal]

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2120 FOR 08.08.2023

District wise Summary of CSR Expenditure by NLC India Ltd in Tamil Nadu (Amount in crore)						
S. No.	District	FY 2019-20	FY 2020-21	FY 2021-22		
1	Chennai	-	0.02	0.05		
2	Cuddalore	-	29.58	17.31		
3	Karur	-	-	0.93		
4	Ramanathapuram	-	1.34	-		
5	Viluppuram	-	0.27	-		
6	Virudhunagar	-	0.82	-		
7	NEC/ Not Mentioned*	75.66	12.06	9.34		
Grand Total (in Cr.)		75.66	44.09	27.63		

(Data up to 31.03.2023) [Source: National CSR Data Portal]

^{*} Companies did not specify the names of District where projects were undertaken.